

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.133/C-II/2015  
RT CA No.04/Chd/Pb/2017  
IN  
CP No. 89(ND)/2009  
(Decided Matter)**

Sh.Ravinder Kumar Magoo ... Petitioner  
Versus  
M/s A Ma Enterprises Pvt. Ltd. & Ors. ... Respondents  
Present: Mr.Rakesh Kuamr, Advocate for petitioner.  
Mr. NPS Chawla, Advocate for respondents

No time left. Adjourned to 28.08.2017 for arguments.

*Sd/-*  
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(Justice R.P. Nagrath)  
Member (Judicial)

July 31, 2017  
subbu